

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**WORKSHOP ON – KEY ISSUES RELATING TO FAMILY LAWS**

*(through online and other modes of telecommunication)*

**DATE: 4<sup>th</sup> September, 2021**

**PROGRAMME**

| <b>SESSIONS</b>                           | <b>TIME</b>            | <b>TOPICS</b>   |
|---|------------------------|---|
| I   | 10.30 am to 10.40 am   | Inaugural address and introduction about the workshop<br><br>By: <b>Director, MPSJA</b>   |
| II  | 10.45 am to 12.00 noon | Family Courts – Jurisdictional issues, procedural aspects and mediation in Family Court matters<br><br>By: <b>Shri Sudeep Kumar Shrivastava (Sr.),<br/>Principal Judge, Family Court,<br/>Narsinghpur</b> |
| <b>TEA BREAK (12.00 noon to 12.15 pm)</b> |                        |   |
| III                                       | 12.15 pm to 2.00 pm    | Issues relating to – Judicial separation, restitution of conjugal rights and divorce<br><br>By: <b>Shri Sunil Kumar Jain (Sr.),<br/>Special Judge SC/ST (P.A.) Act,<br/>Jabalpur</b>                      |

Note: The Time Table is subject to change as per exigencies.

**DIRECTOR**